

District: North East					
Sl.no	Court	CNR No.	Penal Provision	Disposed on	Verdict
1	Mr. Praveen Singh ASJ-01 POCSO	DLNE01-000277-2012	363 IPC	20.12.19	Convicted U/s 363 IPC
2		DLNE01-000171-2013	376 IPC	04.10.19	Acquitted
3		DLNE01-000335-2013	376(2g)/365/366/504	22.10.19	Acquitted
4		DLNE01-000336-2013	376 IPC & 6 POCSO	18.12.19	Acquitted
5		DLNE01-000447-2013	370 IPC	23.09.19	Acquitted
6		DLNE01-000008-2013	376 IPC	20.11.19	Acquitted
7		DLNE01-000276-2014	6 POCSO	01.10.19	Convicted U/s 6 POCSO
8		DLNE01-000021-2014	376 IPC & 6 POCSO	09.12.19	Acquitted
9		DLNE01-000515-2014	376 IPC & 6 POCSO	23.09.19	Acquitted
10	Mr. Manoj Kumar	DLNE01-000199-2013	6 POCSO	31.05.2022	Acquitted
11		DLNE01-000370-2012	376 IPC	06.02.2023	Quashed from Hon'ble High Court
12	Mr. Ajay Gulat-II, ASJ (SC-POCSO)-02	DLNE-01-000510-2014	354B/354D/323/342/452/509/506 IPC & Section 8/18/12/17 of POCSO Act	06.06.2024	Acquittal